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|     |             | उपकरणों के विनिर्माण में उपयोग हेतु विशेष रूप से डिजाइन किया जाता है।<br>ग. छोटे हथियार चैम्बरिंग मशीनें;<br>त. छोटे हथियार डीप होल ड्रिलिंग मशीनें और इससे संबंधित ड्रिल्स;<br>थ. छोटे हथियार राइफलिंग मशीनें;<br>द. छोटे हथियार स्पिल बोरिंग मशीनें;<br>ध. ग्राइंडिंग मशीनों वाले टैंक टुरेट;  |
| 61. | 2घ984       | 2क984 द्वारा नियंत्रित छुपी वस्तुओं का पता लगाने वाले उपस्कर के विकास, उत्पादन अथवा उपयोग के लिए अपेक्षित सापटवेयर   |
| 62. | 2ड.983      | 2क983 द्वारा नियंत्रित उपस्कर के विकास, उत्पादन अथवा उपयोग अथवा 2घ 983 द्वारा नियंत्रित सापटवेयर के विकास हेतु विशेष रूप से अभिकल्पित अथवा रूपांतरित प्रौद्योगिकी।   |
| 63. | 2ड.984      | 2क984 द्वारा नियंत्रित उपस्कर के विकास, उत्पादन अथवा उपयोग अथवा 2घ984 द्वारा नियंत्रित सापटवेयर के विकास हेतु अपेक्षित प्रौद्योगिकी  |
| 64. | 6क003.ख.4.ख | अशीतित थर्मल इमेजिंग कैमरे   |
| 65. | 6क998.ग     | मिलीमीटर वेव एन्हांसड विजन राडार इमेजिंग प्रणालियां जिन्हें रोटरी विंग एयरक्राफ्ट के लिए विशेष रूप से डिजाइन किया जाता है जिनमें निम्नलिखित सभी मौजूद हों—<br>1. 94 गीगा हर्टज की फ्रिक्वेंसी पर प्रचालित हो।<br>2. औसत आउटपुट विद्युत 20 मेगा वाट से कम हो।<br>3. राडार बीम की चौड़ाई 1 डिग्री की हो तथा<br>4. प्रचालन रेंज 1500 मीटर के बराबर या अधिक हो।      |
| 66. | 6क999.ग.    | भूकंपीय संसूचन प्रणालियां जो डिटेक्टेड सिग्नल के स्रोत पर भूकंप के प्रभाव की सूचना, वर्गीकरण और निर्धारण करती हैं।   |
| 67. | 6घ991       | सापटवेयर जो अन्यत्र विनिर्दिष्ट न हो और जिन्हें 6क998.ग द्वारा नियंत्रित वस्तुओं के विकास, उत्पादन अथवा उपयोग हेतु विशेष रूप से डिजाइन किया गया हो।  |
| 68. | 6घ993.ख.    | 6क999.ग द्वारा नियंत्रित भूकंपीय संसूचन प्रणालियों के लिए विशेष रूप से डिजाइन किए गए सापटवेयर  |
| 69. | 9क515.ड.    | माइक्रोइलेक्ट्रॉनिक सर्किट (उदाहरणार्थ—एकीकृत सर्किट, माइक्रो सर्किट) जिन्हें निम्नलिखित सभी विशेषताओं को पूरा करने अथवा इनके अधिक विशेषताएं होने के रूप में मूल्यांकित, प्रमाणित अथवा अन्यथा विनिर्दिष्ट अथवा वर्णित किया जाता है तथा जिन्हें यूनाईटेड स्टेटे की युद्ध सामग्रियों की सूची द्वारा नियंत्रित रक्षा उपकरणों हेतु विशेष रूप से डिजाइन किया जाता है। |

**MINISTRY OF COMMERCE & INDUSTRY**

(Department of Commerce)

(Directorate General of Foreign Trade)

**ORDER**

New Delhi the, 28 May, 2018

**S.O. 2170(E).** — In exercise of the powers conferred by sub-sections (2) and (4) of section 9 of The Foreign Trade (Development and Regulation) Act, 1992 (22 of 1992) as amended vide The Foreign Trade (Development and Regulation) Amendment Act 2010 No 25 of 2010), the Director General authorizes the officers mentioned in the Table below to grant or renew or refuse to grant or renew a licence or to suspend or cancel a license for the purposes of import or export of such class or classes of goods or services or technology as may be prescribed and , grant or renew or refuse to grant or renew a certificate, scrip or any instrument bestowing financial or fiscal benefit, after recording in writing, reasons for such refusal :—

| Sl. No. | The Designation of the Officers   | The Territorial areas in respect of which the jurisdiction is to be exercised |
|---------|---|---|
| 1.      | Additional Director General of Foreign Trade                            | Throughout India  |
| 2.      | The Joint Director General of Foreign Trade                             |   |
|         | (a) In the Headquarters office of the Director General of Foreign Trade | Throughout India  |
|         | (b) In the Regional Licensing Authority                                 | Respective territorial jurisdiction of such authority                         |

|    |   |   |
|----|---|---|
| 3. | The Deputy Director General of Foreign Trade  |   |
|    | (a) In the Headquarters office of the Director General of Foreign Trade   | Throughout India  |
|    | (b) In the Regional Licensing Authority   | Respective territorial jurisdiction of such authority       |
| 4. | The Assistant Director General of Foreign Trade   |   |
|    | (a) In the Headquarters office of the Director General of Foreign Trade   | Throughout India  |
|    | (b) In the Regional Licensing Authority   | Respective territorial jurisdiction of such authority       |
| 5  | The Development Commissioner/ Joint Development Commissioner/ Deputy Development Commissioner/ Assistant Development Commissioner of a Free Trade Zone or an Export Processing Zone | Respective territorial jurisdiction of such authority       |
| 6. | The Joint Secretary to the Government of India In the Department of Defence Production, Ministry of Defence   | Throughout India for items listed in Annexure to this Order |

[ F.No. 01/93/180/41/AM-17/PC-2(B)/ (E-3347)]

ALOK VARDHAN CHATURVEDI, Director General of Foreign Trade

**Annexure**

**Restricted items (only for defence use) for which import authorization will be required from DDP.**

| Sl No. | EXIM CODE  | ITEM Description  |
|--------|------------|---|
| 1.     | 8525 50 10 | Radio broadcast transmitter( <b>only for defence applications</b> )   |
| 2.     | 8525 50 20 | TV broadcast transmitter  |
| 3.     | 8525 50 40 | Communication jamming equipments  |
| 4.     | 8525 50 90 | Other   |
| 5.     | 8525 60 12 | Marine radio communication equipment  |
| 6.     | 8525 60 92 | Other satellite communication equipment   |
| 7.     | 8526 10 00 | Radar apparatus   |
| 8.     | 8526 91 10 | Direction measuring equipment   |
| 9.     | 8526 91 30 | Direction finding equipment   |
| 10.    | 8526 91 40 | Non directional beacon  |
| 11.    | 8526 91 50 | VHF omni range equipment  |
| 12.    | 8526 91 90 | Other   |
| 13.    | 8529 10 11 | For communication Jamming equipment(Dish Antenna)   |
| 14.    | 8529 10 22 | For communication jamming equipment(Other Aerials/Antenna:)   |
| 15.    | 8529 10 92 | For communication jamming equipment(Other)  |
| 16.    | 8529 90 20 | For communication jamming equipment   |
| 17.    | 8543 89 91 | RF (Radio Frequency) power amplifiers and noise generators for communication jamming equipment, static/mobile/manportable |
| 18.    | 8710 00 00 | Tanks and other armoured fighting vehicles, motorised, whether or not fitted with weapons, and parts of such vehicle      |
| 19.    | 8802 11 00 | Helicopters-Of an unladen weight not exceeding 2000 kg  |
| 20.    | 8802 12 00 | Helicopters-Of an unladen weight exceeding 2000 kg  |

|     |                |   |
|-----|----------------|---|
| 21. | 8802 20 00     | Aeroplanes and other aircraft, of an unladen weight not exceeding 2000 kg   |
| 22. | 8802 30 00     | Aeroplanes and other aircraft, of an unladen weight exceeding 2000 kg but not exceeding 15000 kg  |
| 23. | 8802 40 00     | Aeroplanes and other aircraft, of an unladen weight exceeding 15000 kg  |
| 24. | 8802 60 00     | Spacecraft (including satellites) and suborbital and spacecraft launch vehicles   |
| 25. | 8906 10 90     | Warships  |
| 26. | 9004 90 10     | Passive night vision goggles  |
| 27. | 9013 10 10     | Telescopic sights for fitting to arms   |
| 28. | 9301 11 00     | Self-propelled( <b>Artillery weapons</b> )  |
| 29. | 9301 19 00     | Other   |
| 30. | 9301 20 00     | Rocket launchers ; flame throwers; grenade launchers; torpedo tubes and similar projectors  |
| 31. | 9301 90 00     | Other   |
| 32. | 8802 11 00     | Helicopters-Of an unladen weight not exceeding 2000 kg  |
| 33. | 8802 12 00     | Helicopters-Of an unladen weight exceeding 2000 kg  |
| 34. | 8802 20 00     | Aeroplanes and other aircraft, of an unladen weight not exceeding 2000 kg   |
| 35. | 9305 91 00     | Of military weapons of heading 9301   |
| 36. | 9305 99 00     | Other   |
| 37. | 9306 21 00     | Cartridges  |
| 38. | 9306 29 00     | Other   |
| 39. | 9306 30 00     | Other Cartridges and parts thereof  |
| 40. | 9306 90 00     | Other   |
| 41. |                | Import of Unmanned Aircraft System(UAS)/Unmanned Aerial Vehicle (UAVs) / Remotely Piloted Aircraft(RPAs)/Drones is Restricted.  |
| 42. | <b>9301</b>    | <b>MILITARY WEAPONS, OTHER THAN REVOLVERS, PISTOLS AND THE ARMS OF HEADING 9307</b>   |
| 43. | <b>9301 10</b> | <i>Artillery weapons (for example, guns, howitzers and mortars):</i>  |
| 44. | 9301 10 10     | Self-propelled  |
| 45. | 9301 10 90     | Other   |
| 46. | 9301 20 00     | Rocket launchers; flame throwers; grenade launchers; torpedo tubes and similar projectors   |
| 47. | 9301 90 00     | Other   |
| 48. | 9302 00 00     | Revolvers and Pistols, other than those of heading 9303 or 9304   |
| 49. | <b>9306</b>    | <b>BOMBS, GRENADES, TORPEDOES, MINES, MISSILES AND SIMILAR MUNITIONS OF WAR AND PARTS THEREOF; CARTRIDGES AND OTHER AMMUNITION AND PROJECTILES AND PARTS THEREOF, INCLUDING SHOT AND CARTRIDGE WADS</b> |
|     |                | Shotgun cartridges and parts thereof; air gun pellets:  |
| 50. | 9306 21 00     | Cartridges  |
| 51. | 9306 29 00     | Other   |
| 52. | 9306 30 00     | Other Cartridges and parts thereof  |
| 53. | 9306 90 00     | Other   |
|     | CCECCNs        | Description   |
| 54. | 0A606.b        | Ground vehicles, parts and components, as follows:  |
|     | 1.             | Unarmed vehicles that are derived from civilian vehicles and that have all of the following:  |

|     |       |  |
|-----|-------|--|
|     |       | <ul style="list-style-type: none"> <li>a. Manufactured of fitted with materials or components other than reactive or electromagnetic armour to provide ballistic protection to level III (National Institute of Justice Standard 0108.01, September 1985) or better;</li> <li>b. A transmission to provide drive to both front and rear wheels simultaneously, including those vehicles having additional wheels for load bearing purposes whether driven or not;</li> <li>c. Gross vehicles weight rating (GVWR) greater than 4,500 kg; and</li> <li>d. Designed or modified for off-road use</li> </ul>  |
|     |       | 2. Parts and components having all of the following: <ul style="list-style-type: none"> <li>a. Specially designed for vehicles specified in paragraph b.1 of this entry; and</li> <li>b. Providing ballistic protection to level III (National Institute of Justice Standard 0108.01, September 1985) or better</li> </ul>   |
| 55. | 1A004 | <p>Protective and detection equipment and components, <b>specially designed for military use</b>, as follows (see List of Items Controlled).</p> <ul style="list-style-type: none"> <li>c. Nuclear, biological and chemical (NBC) detection systems, specially designed or modified for detection or identification of any of the following, and specially designed components therefor:                 <ul style="list-style-type: none"> <li>c.1. Biological agents ‘adapted for use in war’;</li> <li>c.2. Radioactive materials ‘adapted for use in war’; or</li> <li>c.3. Chemical warfare (CW) agents;</li> </ul> </li> <li>d. Electronic equipment designed for automatically detecting or identifying the presence of “explosives” residues and utilizing ‘trace detection’ techniques (e.g. Surface acoustic wave, ion mobility spectrometry, differential mobility spectrometry, mass spectrometry).</li> </ul> |
| 56. | 1D003 | “Software” specially designed or modified to enable equipment to perform the functions of equipment controlled under 1A004.c. and 1A004.d.   |
| 57. | 1E001 | “Technology” according to the General Technology Note for the “development” or “production” of items controlled by 1A004.d.  |
| 58. | 2A983 | Explosives or detonator detection equipment, both bulk and trace based, consisting of an automated device, or combination of devices for automated decision making to detect the presence of different types of explosives, explosive residue, or detonators; and parts and components, n.e.s.   |
| 59. | 2A984 | Concealed object detection equipment operating in the frequency range from 30 GHz to 3000 GHz and having a spatial resolution of 0.5 milliradian up to and including 1 milliradian at a standoff distance of 100 meters; and parts and components, not elsewhere specified   |
| 60. | 2B018 | <p>Equipment as follows (only for defence applications)</p> <p>Specialized machinery, equipment, gear and specially designed parts and accessories therefor, including but not limited to the following, that are specially designed for the examination, manufacture, testing and checking of arms, appliances, machines and implements of war:</p>   |

|     |             |  |
|-----|-------------|--|
|     |             |  |
|     |             | a. Armor plate drilling machines, other than radial drilling machines;   |
|     |             | b. Armor plate planing machines;   |
|     |             | c. Armor plate quenching presses;  |
|     |             | d. Centrifugal casting machines capable of casting tubes 6 feet (183 cm) or more in length, with a wall thickness of 2 inches (5 cm) and over;   |
|     |             | e. Gun barrel rifling and broaching machines, and tools therefor;  |
|     |             | f. Gun barrel rifling machines;  |
|     |             | g. Gun barrel trepanning machines;   |
|     |             | h. Gun boring and turning machines;  |
|     |             | i. Gun honing machines of 6 feet (183 cm) stroke or more;  |
|     |             | j. Gun jump screw lathes;  |
|     |             | k. Gun rifling machines;   |
|     |             | l. Gun straightening presses;  |
|     |             | m. Induction hardening machines for tank turret rings and sprockets;   |
|     |             | n. Jigs and fixtures and other metal-working implements or accessories of the kinds exclusively designed for use in the manufacture of firearms, ordnance and other stores and appliances for land, sea or aerial warfare; |
|     |             | o. Small arms chambering machines;   |
|     |             | p. Small arms deep hole drilling machines and drills therefor;   |
|     |             | q. Small arms rifling machines;  |
|     |             | r. Small arms spill boring machines;   |
|     |             | s. Tank turret bearing grinding machines   |
| 61. | 2D984       | Software required for the development, production, or use of concealed object detection equipment controlled by 2A984.   |
| 62. | 2E983       | Technology specially designed or modified for the development, production, or use of equipment controlled by 2A983, or the development of software controlled by 2D983.  |
| 63. | 2E984       | Technology required for the development, production, or use of equipment controlled by 2A984 or required for the development of software controlled by 2D984.  |
| 64. | 6A003.b.4.b | Uncooled thermal imaging cameras   |
| 65. | 6A998.c     | Millimetre wave enhanced vision radar imaging systems specially designed for rotary wing aircraft and having all of the following:   |
|     |             | 1. Operates at a frequency of 94 GHz;  |
|     |             | 2. An average output power of less than 20 mW;   |
|     |             | 3. Radar beam width of 1 degree; and   |
|     |             | 4. Operating range equal to or greater than 1500 m   |
| 66. | 6A999.c.    | Seismic intrusion detection systems that detect, classify and determine  |

|     |          |  |
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|     |          | the bearing on the source of a detected signal.  |
| 67. | 6D991    | Software not elsewhere specified specially designed for the development, production, or use of commodities controlled by 6A998.c.  |
| 68. | 6D993.b. | Software specially designed for seismic intrusion detection systems controlled by 6A999.c.   |
| 69. | 9A515.e. | Microelectronic circuits (e.g. integrated circuits and micro-circuits) that are rated, certified, or otherwise specified or described as meeting or exceeding all the following characteristics and that are specially designed for defence articles controlled by Unites States Munitions List. |